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CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

O.A.210/009/2019

Date of decision : January 23, 2020.

Coram: Dr.Bhagwan Sahai, Member (Administrative)
Ravinder Kaur, Member (Judicial).

Smt.Sulochana Yashwant Patil,
Aged about 48 years,
Occupation: Service (Compulsory retired)
Office address: CWC Kalamboli,
Residing at:
Visava CHS, Plot No.E-124, Room No.13,
Sec. 12, Kharghar,
Navi Mumbai - 410 210. .. Applicant.

(By Advocate Shri Balaji Lakhame).

Versus

1. Union of India, through
the Secretary,
Department of Food &
Public Distribution,
Room No.49, Krishi Bhawan,
New Delhi - 110 001.
2. Central Warehousing Corporation,
(Government of India Undertaking),
Director (Personnel) &
Appellate Authority,
4/1, Siri Institutional Area,
Hauzkhast, New Delhi - 110 016. ..Respondents.

(By Advocate Shri Rajesh Mirchandani).

Order (Oral)
Per : Ravinder Kaur, Member (J).

Neither the applicant nor her Advocate is present, despite second call. None for the respondents.

2. The O.A. is dismissed in default as well as for non-prosecution. No costs.

(Ravinder Kaur)
Member (J)
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(Dr.Bhagwan Sahai)
Member (A).

JD
28/1/20